

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1228**

TO BE ANSWERED ON THE 9TH FEBRUARY, 2021/ MAGHA 20, 1942 (SAKA)

MODERNIZATION OF POLICE

**1228. SHRI ARJUN LAL MEENA:
SHRI P.P. CHAUDHARY:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the steps taken by the Government to modernize the police across the country;

(b) the details of the funds sanctioned/released and the expenditure incurred in this regard during the last three years and the current year, State-wise;

(c) the technical developments that have taken place in the police force;

(d) whether any analysis or research has been carried out to ensure the optimum use of funds allocated for the purpose; and

(e) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)**

(a) & (b): 'Police' and 'Public Order' are State subjects under the seventh Schedule to the Constitution of India. Modernization of police forces is a continuous and ongoing process. However, the Government of India supplements the efforts of the State Governments towards equipping and modernizing of their police forces, under the scheme of 'Assistance to

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States for Modernisation of Police' [erstwhile scheme of Modernisation of Police Forces (MPF)]. Under this scheme, State Governments are provided central assistance for acquiring advanced weaponry such as Assault Rifles, all types of surveillance equipment including Unmanned Aerial Vehicles (UAVs), Night Vision Devices (NVDs), CCTV surveillance systems and body worn camera systems, modern communication equipment and state-of-the-art equipment for Intelligence branches & forensic science laboratories. The State Governments are free to include proposals in accordance with their strategic priorities and requirements. The details of the funds allocated and released to the States and expenditure incurred by the States during the last three years and current year are at Annexure.

(c): Significant technical developments have taken place in the State Police Forces though they are at different levels of modernization as per their requirements and resources. The major technological developments reported are that of Police forces shifting from analog to digital technology in communication, upgradation of forensic lab equipments and more lethal weaponry. Body worn cameras and UAVs/drones are being increasingly used by the Police Forces. In the field of investigation, various new technologies

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are being adopted such as Automatic Finger Print Identification System (AFIS), 3D Crime Scene Scanner etc.

(d)& (e): The office of Comptroller and Auditor General (CAG) regularly audits expenditure under the Scheme at the various police directorates. In addition, the Ministry of Home Affairs conducts Concurrent Audit of the Scheme and release of funds has been linked with submission of Action Taken Report (ATR) on the observations of audit reports by the State Governments. Performance of the scheme is evaluated from time to time and several studies have been conducted including Impact Assessment study of MPF scheme conducted by Bureau of Police Research and Development (BP&RD), an Evaluation Study of MPF scheme conducted by Bureau of Police Research and Development (BP&RD) and evaluation study commissioned by Niti Aayog in respect of the schemes of the umbrella scheme of Modernisation of Police Forces (MPF).

Details of the funds allocated and released to the States and expenditure incurred by the States during the last three years and current year under the scheme of 'Assistance to States for Modernization of Police'

S. No	State	2017-18			2018-19			2019-20			2020-21		
		Allocation	Release	Expenditure	Allocation	Release	Expenditure	Allocation	Release	Expenditure	Allocation	Release	Exp.
1.	Andhra Pradesh	29.88	31.62	31.62	26.48	50.81	50.81	24.46	75.36	17.48	24.46	0.00	
2.	Telangana	21.35	22.60	22.60	18.93	64.17	52.08	17.48	57.58	10.66	17.48	0.00	
3.	Arunachal Pradesh	4.79	3.42	0.54	4.25	1.03	0.77	3.92	0.00	0.00	3.92	0.00	
4.	Assam	32.23	5.48	3.60	28.57	5.67	3.56	26.40	0.00	0.00	26.40	0.00	
5.	Bihar	33.73	5.73	5.73	29.90	13.18	8.92	27.62	9.42	2.65	27.62	0.00	
6.	Chhattisgarh	11.87	2.02	1.96	10.52	8.56	7.67	9.72	8.35	5.02	9.72	0.00	
7.	Goa	1.25	0.21	0.21	1.11	0.21	0.21	1.03	0.00	0.00	1.03	0.00	
8.	Gujarat	31.24	33.05	33.06	27.69	52.62	1.80	25.58	41.19	0.00	25.58	0.00	
9.	Haryana	14.01	14.04	14.04	12.43	12.95	1.55	11.48	18.48	0.00	11.48	0.00	
10.	Himachal Pradesh	4.28	4.09	4.09	3.79	3.35	2.84	3.50	27.49	1.99	3.50	0.00	
11.	Jammu & Kashmir	48.73	48.00	5.44	43.19	32.69	5.38	39.90	40.20	0.00	0.00	0.00	
12.	Jharkhand	11.24	1.91	1.26	9.97	9.91	1.24	9.21	7.08	0.00	9.21	0.00	
13.	Karnataka	46.85	17.12	14.41	41.53	11.39	9.30	38.37	14.61	0.00	38.37	0.00	
14.	Kerala	19.68	16.12	16.12	17.44	17.78	2.17	16.11	54.01	0.00	16.11	0.00	
15.	Madhya Pradesh	33.11	30.47	17.81	29.34	37.97	0.00	27.11	14.45	0.00	27.11	0.00	
16.	Maharashtra	57.54	9.78	6.43	51.00	9.58	6.35	47.11	65.98	0.00	47.11	0.00	
17.	Manipur	11.66	1.98	1.30	10.34	5.99	1.29	9.55	10.75	0.00	9.55	0.00	
18.	Meghalaya	4.58	2.60	0.79	4.07	3.66	1.77	3.75	6.63	1.14	3.75	0.00	
19.	Mizoram	5.83	6.66	6.66	5.16	8.38	8.38	4.77	34.63	0.00	4.77	0.00	
20.	Nagaland	13.12	13.39	13.39	11.63	18.88	18.16	10.74	17.29	0.00	10.74	0.00	
21.	Orissa	19.05	19.87	19.87	16.89	35.10	18.62	15.60	42.45	5.56	15.60	0.00	
22.	Punjab	20.05	20.07	18.90	17.77	36.52	2.21	16.42	31.33	0.00	16.42	4.15#	
23.	Rajasthan	38.17	40.38	40.38	33.83	62.59	54.23	31.26	27.28	17.91	31.26	0.00	
24.	Sikkim	2.17	2.39	0.35	1.92	0.36	0.24	1.77	0.00	0.00	1.77	0.00	
25.	Tamil Nadu	42.54	15.54	15.54	37.70	68.87	23.79	34.84	56.62	10.41	34.84	0.00	
26.	Tripura	9.58	1.63	1.40	8.49	7.08	6.35	7.84	4.97	4.65	7.84	0.00	
27.	Uttar Pradesh	77.16	28.20	28.20	68.39	118.67	118.67	63.19	64.81	33.64	63.19	0.00	
28.	Uttarakhand	4.11	4.35	4.35	3.64	13.60	9.39	3.37	3.37	0.00	3.37	0.00	
29.	West Bengal	35.30	48.94	27.17	31.28	46.93	3.71	28.90	46.53	0.00	28.90	0.00	
	Total	685.1	451.68	357.22	607.25	758.50	421.46	561.00	780.89	111.12	521.10	4.15	
	Contingency Reserve ^	38.45			38.45			39.57			38.54		
	Mega City ^ Policing	45.00			45.00			32.02			0.00		
	PMU + Misc. exp.	0.45	0.09		1.40	1.24		0.45	0.23		0.45		
	10% for Police Reform^				76.90			158.26			154.15		
	Separate Project**					9.08		20.00			56.52*		
	Total	769.00 (RE-452.10)	451.75		769.00	768.82		811.30 (RE 791.30)	781.12		770.76		

N.
A.

* Funds against allocations could not be released to States as they had substantial unspent balances.

** Greyhounds Training Centre in Andhra Pradesh.

Release under HM's Contingency Reserve.

^ Release of these funds are shown against relevant States.

Note: The figures of allocation and release include funds released to Ordnance Factory Board (OFB) for supply of weaponry to the states. Releases have varied vis-à-vis allocations. For the years 2017-18 to 2019-20, where release is less than allocation, the same is on account of non-submission of Utilization Certificates(UCs) and where release exceeds allocation, the same is on account of releases made for Mega City Policing or/and supplementary releases or/and better performance incentives or/and incentives for police reforms.